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* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ CS(COMM) 218/2021

KULVINDER SINGH KOHLI & ANR.

..... Plaintiff

Through: Mr. Kapil Midha, Adv.

versus

MONSENDEEP KAUR

..... Defendant

Through: None

CORAM:

SIDHARTH MATHUR (DHJS), JOINT REGISTRAR (JUDICIAL)

ORDER 13.04.2023

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The PW is not well today.

List for ex-parte PE on 10.07.2023.

SIDHARTH MATHUR (DHJS) JOINT REGISTRAR (JUDICIAL)

APRIL 13, 2023/PU